NATIONAL COMPANY LAW TRIBUNAL KOLKATA BENCH` KOLKATA

C.P.(IB) No.523/KB/2017

Present: Hon'ble Member (J) Shri Jinan K.R

ATTENDANCE-CUM-ORDER SHEET OF THE HEARING ON 07th February 2018, 10.30 A.M

Name of the Company		Atul Rastogi-Versus-Duncans Industries Ltd.		
Under Section		9 IBC		
SI. No.	Representa	nation of Authorized tive (IN CAPITAL TTERS)	Appearing on behalf of	Signature with date

HR. SOUTHABHO GHOSH HR. TANHOY CHARRAVARTY. Applicant

Yanny

Mr. Ratnanko Banerjee, Sr. Adv.

Mr. Rishar Baneryce

Mr. Sourik Hoizumdar

Mrs. Nairila Datta Chowdhury

Advocation
for
Duncans Industries

12/2018

ORDER

Ld. Counsel for the operational creditor as well as the corporate debtor is present.

Prayed time for hearing. As requested adjourned to and list on 08/03/2018.

(Jinan K.R.) Member (J)

Sd